

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1428
ANSWERED ON 01.08.2023

SAGARMALA PROJECT

1428. SHRI A. A. RAHIM:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

whether the Central Government is ready to change its policy that the State Government has to fund 50 per cent of any project undertaken in Sagarmala, in view of the fact that States with less development of small ports like Kerala are limited in taking up projects in Sagar Mala?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) Sagarmala is the flagship Central Sector Scheme of the Ministry of Ports, Shipping and Waterways to promote port-led development in the country. Ministry has issued revised Sagarmala Funding Guidelines on 5.4.2023. As per revised Funding Guidelines, the fund contribution from Sagarmala Programme (from the budget of Ministry of Ports, Shipping and Waterways) in any project will be limited to 50 per cent of estimated project cost as per DPR or tendered cost, whichever is lesser. However, Ministry of Ports, Shipping and Waterways may provide 100% financial assistance for any project based on uniqueness, strategic nature, necessity, merits, financial condition of the Major Port, etc subject to the approval of Minister in charge of Ministry of Ports, Shipping and Waterways.
